

List of cases in which Electronic Service of process has taken place during the month of May 2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL									
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL									
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL									
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL									
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL									
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/379/2024	18-03-2024	M/s Sun Micro Invit Pvt Ltd Through Its Ar Vs M/s Sumeru Verde Technologies Pvt Ltd Through Its Md/ Ar	YASHPRE ET SINGH	9911998109	LAYWERY ASHPREET@GMAIL.COM	27.05.2024	

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			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/15 9/2024	27-01-2024	Beauty Prints India Pvt Ltd Vs Vishnu Proprietor Of Shree Textiles	Art BHARAT GUPTA	9268300000	bharat.guptakca@gmail.com	22.05.2024
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/48 7/2024	22-04-2024	Kartikay Impex Private Limited Vs Enkay Foam Private Limited	ANKUR SINGHAL	981126091	ankursinghaladvocate@gmail.com	16.05.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/15 60/2023	07-12-2023	SHAMAN AGGARWAL Vs SYED MOHAMMED RAFI	VARUN GUPTA	9873721515	varungupta.adv@gmail.com	07-05-2024
			307	Civil	CS (COMM)/16 32/2023	22-12-2023	Vani Prakashan Group Digibook Technologies Pvt. Ltd.	Ritwik Parikh	9999320409	ritwikoff@outlook.com	09-05-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/162	21-12-2023	Amir Chand Jain Prop Of Roop Chand Amir Chand Jain Vs M/s Rajdeep Paper House And Anr	Himanshu Verma			04.05.2024
			310	CS (COMM)	CS (COMM)/45	10-04-2024	N T Bloomfield Enterprises Though Its Partner Neeraj Jain Vs Rameshwar Dutt Singh	RITESH SAXENA			04.05.2024
			310	OMP (I) (COMM)	CS (COMM)/11	09-08-2023	SHRI SAMEER SETH Vs K KUMAR ENTERPRISES	KISHORE SRIVASTAVA			06.05.2024
			310	OMP (I) (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. Vs EXPORT KING PRIVATE LTD 1336	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. Vs JIYA ASSOCIATES 2657	MAYANK MAHAJA			07.05.2024

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			310	OMP (I) (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs AKASH KANSAL 8223	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs RAJKESH MEGH SINGH 1237	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs MOHIT RAJBIR 1964	MAYANK MAHAJA			07.05.2024
			310	CS (COMM)	OMP (I) (COMM)	01-05-2024	TATA MOTORS FINANCE LTD. N Vs DEVENDRA BABU 5111	MAYANK MAHAJA			08.05.2024
			310	CS (COMM)	OMP (I) (COMM)	22-04-2024	TATA CAPITAL LTD. Vs MANVENDRA SINGH	ANISH BHOLA			08.05.2024
			310	OMP (I) (COMM)	CS (COMM)/31	28-02-2024	STATE BANK OF INDIA Vs RAJESH PANDEY	VARUN CHANDIO K			08.05.2024
			310	CS (COMM)	CS (COMM)/15	26-10-2020	ICICI BANK LIMITED Vs SUPARNA GHOURI	HEMANT GUPTA			13.05.2024
			310	CS (COMM)	CS (COMM)/55	03-05-2024	SHYAM LAL Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh			14.05.2024
			310	OMP (I) (COMM)	CS (COMM)/49	26-11-2021	M/S ICICI BANK LIMITED Vs SUIVEER SRIVASTAVA	CHETNA BHALLA			15.05.2024

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			310	OMP (I) (COMM)	CS (COMM)/390	05-10-2021	HARSH CLEAN DHANKHER PVT LTD Vs RISHABH ENTERPRISES AND ANR	KAPIL			15.05.2024
			310	OMP (I) (COMM)	OMP (I) (COMM)	26-04-2024	HDFC BANK LTD Vs SHADAB MALIK AND ANR	ANISH BHOLA			16.05.2024
			310	CS (COMM)	OMP (I) (COMM)	24-04-2024	HDFC BANK LTD Vs DARSHAN RATHI	ANISH BHOLA			16.05.2024
			310	OMP (I) (COMM)	CS (COMM)/114	10-08-2023	RAJA RAM JHAWAR PROP JHAWAR FOOD GRAINS Vs AMAN KUMAR PROP OF M/S BABITA AND SONS	SURENDR KUMAR TYAGI			16.05.2024
			310	CS (COMM)	CS (COMM)/560	07-05-2024	M/S NEW NORTHWAYS TRANSPORT ORGANISATION AND ANR Vs M/S SHAYONA HEALTH AND HYGIENE CARE	PRIYANKA VERMA			18.05.2024
			310	OMP (I) (COMM)	CS (COMM)/443	30-10-2021	GIRNARSOFT AUTOMOBILS PVT LTD Vs PALWINDER SINGH SANDHU	Lalit Kumar Pandey			18.05.2024
			310	CS (COMM)	CS (COMM)/162	21-12-2023	Amir Chand Jain Prop Of Roop Chand Amir Chand Jain Vs M/s Rajdeep Paper House And Anr	Himanshu Verma			18.05.2024
			310	CS (COMM)	CS (COMM)/552	23-12-2021	SPACE4 BUSINESS SOLUTION PVT. LTD. Vs DEPARTMENT OF TRADE AND TAXES GNCT OF DELHI AND ANR	DURGESH GUPTA			20.05.2024
			310	CS (COMM)	CS (COMM)/187	02-02-2024	Ashish Papers Pvt Ltd Vs Shree Om Packers	Surendra Mohan Gupta			20.05.2024

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			310	CS (COMM)	CS (COMM)/508	24-04-2024	RAJESH BEARING PVT. LTD Vs TRN ENERGY PVT. LTD	KUNAL RAWAT			20.05.2024
			310	CS (COMM)	CS (COMM)/337	06-03-2024	R Manchanda Vs Mewar Tech Engineering Limited	KBHUPEND ER High SHARMA			20.05.2024
			310	CS (COMM)	CS (COMM)/157	20-10-2020	ICICI Bank Ltd. Vs SANDHYA MATHEW	PUNIT K BHALLA			20.05.2024
			310	CS (COMM)	CS (COMM)/236	18-10-2022	M/S BIMAL PAPERS LTD THROUGH AUTHORIZED REPRESENTATIVE SH. MOHIT JAIN Vs M/S. JAYCO SALES.	VIKAS SAREEN			22.05.2024
			310	CS (COMM)	Misc DJ/345/202	04-05-2024	PRAVIN PRATAP SHARMA Vs ICICI BANK LTD				27.05.2024
			310	CS (COMM)	CS (COMM)/517	09-01-2024	XPLANCK MARKETING PVT LTD Vs Dfb Natural Things Pvt Ltd	Sahil Ralli			28.05.2024
			310	CS (COMM)	CS (COMM)/126	08-01-2021	SHIV VERMA Vs KARINA PALASHOK KUMAR SHARMA				28.05.2024
			310	CS (COMM)	CS (COMM)/453	26-11-2018	RAM AVTAR GUPTA SUPER INDUSTRIES AND ANR.	ASHISH Vs GOEL			28.05.2024
			310	CS (COMM)	CS (COMM)/187	08-02-2019	LATA RANI GUPTA SUPER INDUSTRIES AND ORS.	ASHISH Vs GOEL			28.05.2024

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			310	CS (COMM)	CS (COMM)/17	18-11-2020	SUREKHA DESIGNS P.LTD Vs M/S SRI SAREES	NEELAM KUMARI SMAILIK SAI			28.05.2024
			310	CS (COMM)	OMP (I) (COMM)	29-04-2024	IDFC FIRST BANK LTD Vs SHWETA GOYAL7876	MAYANK MAHAJAN			28.05.2024
			310	CS (COMM)	OMP (I) (COMM)	10-05-2024	HDFC BANK LTD. Vs KETAN SHARMA	ANISH BHOLA			28.05.2024
			310	CS (COMM)	OMP (I) (COMM)	10-05-2024	HDFC BANK LTD. Vs SHEKHAR KALU TANWAR	ANISH BHOLA			28.05.2024
			310	CS (COMM)	CS (COMM)/25	16-02-2024	M/s Enterprises Pvt Ltd Vs Shri Sanjay Kumar	Lmc Mukesh Ranjan			28.05.2024
			310	CS (COMM)	CS (COMM)/53	27-03-2023	MR. RAMESH CHANDER BAGGA Vs M/S GREENLITE POLYMERS LLP	VIPIN KUMAR SCHAUDHARY			29.05.2024
			310	CS (COMM)	CS (COMM)/26	20-02-2024	Sona Cereal Products Private Limited Vs Varsha	Nikhil Garg			29.05.2024
			310	CS (COMM)	CS (COMM)/53	01-05-2024	STATE BANK OF INDIA Vs M/S SHILPA DESIGNER SAREE THROUGH PROP. SH. UMESH CHOUDHARY	Rajiv Kumar Thakur			29.05.2024
			310	CS (COMM)	CS (COMM)/33	06-03-2024	R Manchanda Mewar Tech Engineering Limited	K BHUPENDR High SHARMA			29.05.2024

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			310	CS (COMM)	OMP (I) (COMM)	08-05-2024	TATA MOTORS FINANCE LTD. Vs TEJ PAL CHOUDHARY	MAYANK MAHAJAN			29.05.2024
			310	CS (COMM)	CS (COMM)/544	02-05-2024	ICICI BANK LTD. Vs SURINDER VERMA	SAGAR SHIVAM JAISWAL			29.05.2024
			310	CS (COMM)	CS (COMM)/594	13-05-2024	STATE BANK OF INDIA Vs MR. HARGYAN SINGH	BANKE BIHARI SHARMA			29.05.2024
			310	CS (COMM)	CS (COMM)/550	02-05-2024	ICICI BANK LTD. Vs SUNNY BHALLA	SAGAR SHIVAM JAISWAL			29.05.2024
			310	CS (COMM)	CS (COMM)/480	19-04-2024	BHARTI KUKREJA MANOJ KUMAR LAMBA	Vikas Sharma			30.05.2024
			310	CS (COMM)	CS (COMM)/296	26-02-2024	Shiva Industries M/s Soniya Enterprises	ANIL KUMAR			30.05.2024
			310	CS (COMM)	CS (COMM)/392	20-03-2024	State Bank Of India Vs Yatinder Singh	Nirmal Kumar			30.05.2024
			310	CS (COMM)							
			310	CS (COMM)							

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			310	CS (COMM)	CS (COMM)/55	02-05-2024	CANARA BANK V/S AMEETA JAIN	Harpreet Singh			30.05.2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	OMP (I) COMM	420/2024	01.05.2024	TATA MOTORS FINANCE LTD. V/S PRADEEP JAGBIR SINGH	MAYANK MAHAJA	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	06.05.2024
			401	CS COMM	556/2024	03.05.2024	STATE BANK OF INDIA V/S BRIJ MOHAN	BIPLAB MUKHERJEE	9718621607	ADVOCATE EBKMASSOCIATES@GMAIL.COM	10.05.2024
			401	OMP (I) COMM	340/2024	22.04.2024	TATA CAPITAL LTD. V/S BASANT BALLABH JOSHI & ANR.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.05.2024
			401	OMP (I) COMM	388/2024	27.04.2024	KOTAK MAHINDRA BANK V/S KISAN TILE COMPANY	MAYANK MAHAJA	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	10.05.2024
			401	OMP (I) COMM	372/2024	26.04.2024	HDFC BANK LTD. V/S PREM MALHOTRA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	13.05.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS(COMM)	87/2024	16.04.2024	ORIX LEASING FIN SERVICE VS. OVE97 COMMUNICATION LTD	ABID AHMED	923142242	abidahmadadvocate@gmail.com	14.05.2024

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL									
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	COMMERCIAL SUIT	CS/COMM-90/2024	31.01.2024	CANARA BANK VS. ANAND PRAKASH	SH. ASHISH MISHRA	9718909886		09.05.2024	
				COMMERCIAL SUIT	CS COMM 66 / 2024	18.03.2024	SBI VS. MOHD. SAKIL	S. K. SINGH	9810343732		21.05.2024	
				COMMERCIAL SUIT	CS COMM 281 / 2024	22.03.2024	SBI VS. SANGITA SINGH	SH. SUBRAT TRIPATHI	9999132159		21.05.2024	
				COMMERCIAL SUIT	OMP (D) COMM - 120 / 2024	27.03.2024	KOTAK MAHINDRA PRIME LTD. VS. VINOD KUMAR YADAV	MR. GAMBHIR SINGH	9811740125		24.05.2024	
				COMMERCIAL SUIT	CS COMM 113 / 2024	06.02.2024	M/S CUSHAMAN AND WAKEFIELD INDIA PVT LTD Vs AHIR ENTERPRISES	SH. DHRUV BHAGAT	9910599996		24.05.2024	
				COMMERCIAL SUIT	OMP/COM M - 75 / 2024	08.04.2024	Indiabulls Enterpsies Ltd Formerly As Soril Infra Resoruces Ltd Vs Sivagami Ramesh Prop Of Mc Siva	SH. ANKIT BANATI	9811428913		24.05.2024	
				COMMERCIAL SUIT	CS COMM 191 / 2024	29.02.2024	PNB VS. SUNITA KUMARI	SH. INDIRA NARAIN	9311824970		24.05.2024	

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				COMMERCIAL SUIT	CS COMM 279 / 2024	22.03.2024	PRAYAG POLITECH LTD. VS. SHELL COLOURS	SH. ASHISH DUTTA	9354940943	24.05.2024		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	suit for recovery	CS (COMM) 374/2024	26-04-2024	BANK OF BARODA VS KRISHAN KUMAR ARYA AND ANR.	GEETANJALI VS SUSHALI	9536652588	02-05-2024		
				suit for recovery	CS(COMM) 225/2024	04-03-2024	RITCO TRAVELS VS RHITI SPORTS	SUSHALI SETHI	NOT AVAILABLE	13-05-2024		
				Petition u/s 9 of Arbitration & Conciliation Act	OMP (D) (COMM.)/34/2023	17-05-2023	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S SAFE SUPER SPECIALITY HOSPITALS	PUNEET RAI	9810023745	13-05-2024		
				suit for recovery	C.S. (Comm.)/436/2024	17-05-2023	ULFEX LIMITED VS M/S NAVEEN FOOD AND BEVERAGES AND ORS.	Rajeev Agarwal	9810028877	21-05-2024		
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 15/2024	05.01.2024	Inspired Hospitality Private Ltd Vs A P Cork Industries	RAGHU TANDON	9873064721	RAGHU@KBTLEGAL.COM	01.05.2024	
			6, New Court Block-I	Commercial	CS (COMM)/115/2024	22.02.2024	Sanjay Dawra Vs R B Singh	DINESH KUMAR CHAWLA	9868503817	DINESHK CHAWLA@YAHOO.CO.IN	01.05.2024	
			6, New Court Block-I	Commercial	CS(COMM) 220/2024	19.04.2024	Habibs Cosmetics Pvt Ltd Ar Aman Habib Vs Hair Beauty Prop Anamika Sarkar	SIMRANJET SINGH	9654871449	SIMRAN.LEGAL@GMAIL.COM	04.05.2024	

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			6, New Court Block-I	Commercial	Execution (Comm.)/46/2024	13.05.2024	M/s Mini Pocket Op Pvt Ltd Vs M/s Swikriti Travels	VASUNDHARA NAGRATH	9810319193	VASUNDHARA.4129@GMAIL.COM	17.05.2024	
			6, New Court Block-I	Commercial	CS(COMM)670/2023	20.12.2023	R S Advertising Vs Unit 83 Advertising Inc	K.G.SHARMA	9717408155	NOT PROVIDED	21.05.2024	
25	SH. SANDEEP YADAV	South	NIL									
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	OMP(I) (COMM)741/2024	01-05-2024	TATA PROJECTS LTD. VS. POWER GRID CORPORATION	MAYANK BUGHANI	9871417355.	contact@sheldonlawfirm.com	06.05.2024	
			29, New Court Block-II	Commercial	OMP(I) (COMM)715/2024	22-04-2024	TOYOTA FINANCIAL SERVICES INDIA PVT. LTD. VS. DODIYA ANIL K.	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.05.2024	
			29, New Court Block-II	Commercial	CS(COMM)99/2024	22-04-2024	AMAN TRAVELS VS. PUNISH NANDA	Vikrant Hudda	9990969164	hoodamukeshadv@gnail.com	13.05.2024	
			29, New Court Block-II	Commercial	OMP(I) (COMM)762/2024	09-05-2024	KOTAK MAHINDRA BANK VS. DESHRAJ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	13.05.2024	
			29, New Court Block-II	Commercial	CS(COMM)01/2024	22-04-2024	Manash Lifestyle Private Limited Vs Collection	NAGESH WAR KUMHAR(4herP),	9818823289	info@deyandkumhar.com	15.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/225/2024	07-05-2024	Crystalpeak Enterprises Pvt Ltd Vs Ritika Tiwari	Deepak Kumar (P),	7678609954	counsel.deepak@gmail.com	15.05.2024	

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			29, New Court Block-II	Commercial	CS (COMM)/204/2024	23-04-2024	GOLD PLUS GLASS VS AKANKSHA	Naveen VS Chauhan	9910411577	adv.chahar@gmail.com	16.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/237/2024	10-05-2024	State Bank Of India Santosh Kumari	SHALINI VS UPADHYA (P),	989908618	shaliniupadhyay.advocate@gmail.com	16.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/210/2024	26-04-2024	SBI JOGINDER	RANI BHARDWAJ(P),	9643680913	fbhardwajssociate@gmail.com	17.05.2024	
			29, New Court Block-II	Commercial	OMP (D) (COMM)/779/2024	15-05-2024	Kotak Mahindra Prime Ltd Vs Rajesh B	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/327/2022	27-05-2022	NIKE INNOVATE CV VS. LARI SHOES	SHRAVAN KUMAR VS. LARI BANSAL	9650682928	unitedmark@unitedandunited.com	22.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/226/2024	08-05-2024	Casa 2 Stays Pvt Ltd Vs Bineet Tripathi	KUSHAL VS BHATTACHARJEE(P),	8448119498	malik.harish01@gmail.com	22.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/252/2024	18-05-2024	RDSS Fab Pvt Ltd Vs Public Clothing Pvt Ltd	Shreyek Gupta(P),	9711424345	shreyek@horizonassociates.in	22.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/248/2024	17-05-2024	State Bank Of India Mohan Singh	RANI VS BHARDWAJ(P),	9643680913	fbhardwajssociate@gmail.com	24.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/249/2024	17-05-2024	Raj Kumar Dhingra Vs Ms Super Kitchen And Bar Pvt Ltd	ANSHUL VS KULSHRESTHA(P),	9910092464	smsmayank@yahoo.com	24.05.2024	

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			29, New Court Block-II	Commercial	OMP (COMM)/325/2024	02-02-2024	SIMPLE PAY FINANCE PVT. LTD. VS. ABHIJEET DHAR	YATIKA CHOUDHARY	9811142718	NOT AVAILABLE	27.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/254/2024	20-05-2024	State Bank of India Vs Sandeep	A.K. ROU (P),	9999132159	akroutadvocate@gmail.com	28.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/256/2024	20-05-2024	Canara Bank Vs Rekha Kant	NILENDU VATSYAYAN (P),	9999050853	nilenduvatsyayan@gmail.com	28.05.2024	
			29, New Court Block-II	Commercial	CS (COMM)/239/2024	14-05-2024	Manash Lifestyle Private Limited Vs Collection	NAGESH WAR KUMHAR (P),	9818823289	info@deyandkumhar.com	28.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/856/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Gurpreet Singh	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/857/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Gagandeep Singh Dhillon	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/858/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Jaibir	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/859/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Maichell Maish	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	
			29, New Court Block-II	Commercial	OMP (COMM)/860/2024	21-05-2024	Cnh Industrial Capital India Pvt Ltd Vs Jagat Singh Earth Mover	RAJESH JANGRA (P),	9958726491	jangraadvocate@gmail.com	29.05.2024	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/328/2024	02-05-2024	PUNJAB NATIONAL BANK Vs Sh Om Prakash Baisoya	Arun Bhardwa (P),	9.90E+009	arunbhardwaj1206@gmail.com	--
				Commercial Suit	OMP (COMM)/44/2024	03-05-2024	Magic Info Solutions Private Limited Vs Manav Chawla	MAYANK GOEL(P),	9.81E+009	mayankgoyal2@yahoo.com	--
				Commercial Suit	CS (COMM)/336/2024	04-05-2024	INDIAN OVERSEAS BANK Vs D S Jewellers and Ms Darshana Sharma	Harshit Gupta(P)	7417442181	hgupta466@gmail.com	--
				Commercial Suit	CS (COMM)/341/2024	07-05-2024	Rekha Goyal (PROPRIETOR) Vs International Print- O -Pac Limited	Vikas Garg(P),	1.00E+010	vikasgarga12011@gmail.com	--
				Commercial Suit	CS (COMM)/349/2024	09-05-2024	M/S TRUE NORTH TECHNOLOGIES PVT LTD Vs Mr Moreshwar Namdeorao Bangade	RAJESH KUMAR(P),	8076174381	iticorpjurists@gmail.com	--
				Commercial Suit	CS (COMM)/359/2024	14-05-2024	Triveni Cargo Express India Private), Limited Through Pramod Kumar Mishra Vs M/S Sheel Biotech	Rajesh kumar(P)	9968178255	kburdhia@gmail.com	--
				Commercial Suit	OMP (COMM)/48/2024	14-05-2024	BBR INDIA PVT LTD Vs TATS Housing Pvt Ltd	SHOBHI KULSHRESTHA(P),	9773512133	egal@shrayanshsingh.com; shobhit@legalooids.com	--
				Commercial Suit	CS (COMM)/370/2024	16-05-2024	Smt Alpa Kumari Sadh Vs Vaibhav Mawandia and ors (Partners of M/S KVNMT Trade)	Vikas Bhatia(P)	9811379676	kksbht6@gmail.com	--
				Commercial Suit	CS (COMM)/371/2024	16-05-2024	M/s World Class Gourmet Foods Pvt Ltd, Vs M/s Seven Souls Hospitality Pvt Ltd	amarendra kumar dubey(P)	9599801185	putsmartadvocate@gmail.com	--

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
				EXECUTION COMM	EXECUTION (COMM)/132/2024	17-05-2024	M/s Pragati Enterprises Vs Regional Labour Institute Faridabad	Nidhi Parashar (P),	9.95E+009	nidhimohanparashar@gmail.com	--
				Commercial Suit	EXECUTION (COMM)/134/2024	20-05-2024	MR P GUPTA Vs M/s Aria Buildcon Private Limited	N.D.ASHOK RAJAGOPALAN(P),	9871588474	rajagopalanashok@gmail.com	--
				Commercial Suit	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	MOHD ASIF(P),	6397353571	asifmack@gmail.com	--
				Commercial Suit	CS (COMM)/2439/2024	27-05-2024	Punjab National Bank Vs Shri Chanderkant Jhaband Ors	Vikram Gola(P),	9811244209	wikramgola@gmail.com	--
				Commercial Suit	CS (COMM)/2454/2024	29-05-2024	State Bank Of India Vs Shri Bijender Singh	Suchita Dixit(P),	9.90E+009	agnihotrisuchita@gmail.com	--
				Commercial Suit	EXECUTION (COMM)/139/2024	24-05-2024	TUSKER TECHNOLOGIES PVT LTD Vs M/S PROMOTIONAL CLUB AND ORS	ISHITA SEHGAL(P),	9971067110	not mentioned	--
				Commercial Suit	EXECUTION (COMM)/141/2024	29-05-2024	Intra Tech Computers Pvt Ltd Vs Mohit Kumar Gupta	Hemant Sharma(P),	8.80E+009	mittal612@gmail.com	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS NIRJA BHATIA	SOUTH-EAST	30	COMMERCIAL	471/22	20.05.2022	M/S Enlova Pvt Ltd Vs M/S Trim Line Computers	Sh Rajeev Nayan	9.90E+009	fajeevnayan1.adv@gmail.com	18.05.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL									
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS COMM	128/2024	19-04-2024	SUDHANSHU MAHESHWAR I V/S TOPRU TUTIONS AND COPUTER CENTRE	RAJESH MAHINDRU	9810194135	f_mahindrui@rediffmail.com	04-05-2024	
			101	CS COMM	134/2024	23-04-2024	MEENU MAHESHWAR I V/S DEEPAKRU MAHESHWAR I	RAJESH MAHINDRU	9810194135	f_mahindrui@rediffmail.com	04-05-2024	
			101	CS COMM	125/2024	18-04-2024	PUNJAB NATIONAL BANK V/S SUSHMA DEVI	MOHIT RAJ	8800792205	mohitrajadvocate@gmail.com	06-05-2024	
			101	CS COMM	120/2024	10-04-2024	AMIT KUMAR GOYAL V/S FIRST CRUSHI CAFE PVT. LTD.	VIPIN DILAWAR	9312203957	vipindilawari83@gmail.com	06-05-2024	
			101	CS COMM	116/2024	09-04-2024	PUNJAB & SIND BANK V/S BALRAJ SINGH BHATTI	RAVINDE R GAUR	9213527046	advravinder38@gmail.com	08-05-2024	
			101	CS COMM	124/2024	16-04-2024	BANK OF BARODA V/S AMIT SUKHIJA	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	09-05-2024	
			101	CS COMM	63/2024	19-02-2024	M/S SONI THREAD V/S M/S DYNAMIC AURA LLP & ORS.	KAILASH CHAND	9711133630	rohit.prakashshlegaradviser@gmail.com	15-05-2024	
			101	CS COMM	145/2024	06-05-2024	LAVISH JAIN V/S M/S SKOOLDRESS, IN PVT. LTD.	SAMEER SIDHAR	9444446565	sameer.sidhar@metropolitanlegal.in	17-05-2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			101	CS COMM	100/2024	19-03-2024	M/S ECOTEK INFRAIN PVT. LTD. V/S M/S PULSE SOLAR SYSTEM PVT. LTD.	RAMAND EEP SINGH	88002193698		17-05-2024	
			101	CS COMM	99/2024	16-03-2024	BANK OF BARODA SAROJ SINGHAL V/S	SUDHA SHUKLA	7428611468	advsudhas hukla@gmail.com	20-05-2024	
			101	CS COMM	133/2024	23-04-2024	PNB V/S M/S SAFEX INC.	SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	21-05-2024	
			101	CS COMM	136/2024	27-04-2024	TATA SPIRITS FOODS BEVERAGE V/S NEW GROWTH WINE & SPIRITS PVT. LTD.	PRANAV & KANTI	9891026402	pranavlegal@gmail.com	22-05-2024	
			101	CS COMM	126/2024	18-04-2024	CRAFTECH INFRA PROJECTS LLP V/S THE STUDIO XP MANAGEMENT CONSULTANTS PVT. LTD.	AYUSHI AGARWAL	9899604908	ayushi.agarwal.9871@gmail.com	24-05-2024	
			101	CS COMM	427/2023	06-11-2023	PARSVNATH DEVELOPERS LTD. V/S MINISO LIFESTYLE PVT. LTD.	MANORANJAN SHARMA	7503232925	samansari@knn.in	30-05-2024	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) 01	NORTH-EAST	201, New Building KKD	CS(COMM)	22/2024	14.02.2024	Nanak Chand Vs Sanjeev Kumar	MUNISH KUMAR	9315520612	munishmbd@gmail.com	29.05.2024	
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL									
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO 208	COMMERCIAL CIVIL	Cs comm 128/2024	17-02-2024	Werben India Vs Mahagun (india)	Abhay PANDEY	9958760086	advocateab haypandey@gmail.com.	07.05.2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process	of
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 129/2024	17-02-2024	Werben India Vs Logix Heights	Abhay PANDEY	9958760086	advocateabhaypandey@gmail.com.	07.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 616/2023	12/08/2023	Sumit Kumar Vs MEGAICONS WEBNIOS(OPC) PVT. LTD	Sarita Gupta	8851065938	guptalegalconsultation13@gmail.com	09.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 259/2024	29.04.2024	Bank Of Baroda Vs Jatinder Goswami	Geetanjali Sharma	9717616702	shivam6feb@gmail.com	09.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 221/2024	05.04.2024	Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khera	Bharat Prakash	9868300000	bharatguptarkeca@gmail.com	10.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 11/2024	01.04.2024	State Bank Of India Vs Randhir Chaudhary	Gopal Chand Sharma	9990065660	rmdistributors84@gmail.com	18.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 265/2024	03.05.2024	Rahmatullah Vs Mayasheel Retail India Limited	MOHAMMAD DANISH	9350221670	consiltdaaniish@gmail.com	20.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 299/2024	18.05.2024	M/s Lion Jeans Vs Arvind Kumar And Sons	Sidhant Dhingra	9650677902	sidhantdhingra@advceelsidhantdhingra.com	27.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 278/2024	13.05.2024	Punjab National Bank Vs Rihan Sanitations Through Proprietor Shri Liyakat	Sanjay Kumar	9871980045	sanjayk1908@gmail.com	27.05.2024	
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 302/2024	22.05.2024	Punjab National Bank Vs Rakesh Jain	Mohit	8800792205	moheetrajadvocate@gmail.com	31.05.2024	

